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(2024) 11 NCDRC CK 0009

National Consumer Disputes Redressal Commission

Case No: Revision Petition No.733 Of 2018

Rajasthan Housing Board

APPELLANT

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Lata Chaudhary

RESPONDENT

Date of Decision: Nov. 14, 2024

Acts Referred:

• Consumer Protection Act, 1986 - Section 21(b)

Hon'ble Judges: Sudip Ahluwalia, Presiding Member; Rohit Kumar Singh, Member

Bench: Division Bench

Advocate: N. K. Chauhan, Surya Prakash Gandhi

Final Decision: Disposed Of

Judgement